

NATIONAL GREEN TRIBUNAL, CENTRAL ZONAL BENCH (BHOPAL)

CAUSE LIST OF REGISTRAR

COURT NO. 3

Central Zonal Bench

SuchnaBhawan,IIIrdFloor, Arera Hills

Date: 08th December, 2016

TIME:10.30 hrs. to 13.15 hrs.

LEARNED REGISTRAR, MR SANJAY SHUKLA

S.No	Case No	Parties	Counsel for parties	Remarks
IN DEFECT				
1.	Original Application No. 150/2016(CZ)	Devi Prasad Vyas Vs. Environment Protection Corporation, Sehore (M.P.) & 6 Ors.	Mr. Anurag Tripathi, Adv.	

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